



# महाराष्ट्र शासन राजपत्र

## असाधारण भाग आठ

वर्ष ८, अंक ४८ (३) ]

सोमवार, डिसेंबर २६, २०२२/पौष ५, शके १९४४

[ पृष्ठे ७, किंमत : रुपये २७.००

### असाधारण क्रमांक १०३

### प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates (Amendment) Bill, 2022 (L.A. Bill No. XXXVIII of 2022), introduced in the Maharashtra Legislative Assembly on the 26<sup>th</sup> December 2022, is hereby published under the authority of the Governor.

By order and in the name of the  
Governor of Maharashtra,

**SATISH WAGHOLE,**

I/c. Secretary (Legislation) to Government,  
Law and Judiciary Department.

### L. A. BILL No. XXXVIII OF 2022.

#### A BILL

*to amend the Maharashtra Creation of Supernumerary Posts and  
Appointment of Selected Candidates Act, 2022 .*

WHEREAS it is expedient to amend the Maharashtra Creation of  
Mah. Supernumerary Posts and Appointment of Selected Candidates Act, 2022,  
XLV of for the purposes hereinafter appearing; it is hereby enacted in the Seventy-  
2022. third Year of the Republic of India, as follows :—

1. This Act may be called the Maharashtra Creation of Short title.  
Supernumerary Posts and Appointment of Selected Candidates  
(Amendment) Act, 2022.

Substitution  
of  
SCHEDULE  
of Mah. XLV  
of 2022.

2. For the SCHEDULE appended to the Maharashtra Creation Mah. of Supernumerary Posts and Appointment of Selected Candidates Act, XLV of 2022, the following SCHEDULE shall be substituted, namely:— 2022.

“ SCHEDULE

(See sections 3 and 4)

Sr. No. (1)	Name of the Department (2)	Cadre (3)	Group (4)	Number of Posts (5)
1	General Administration Department	(i) Desk Officer	B	6
		(ii) Clerk-cum-Typist	C	12
2	Revenue and Forests Department	(i) Deputy Collector	A	3
		(ii) Tahasildar	A	18
		(iii) Deputy Superintendent	B	3
		(iv) Naib Tahasildar	B	25
		(v) Forest Guard	C	15
		(vi) Clerk	C	6
		(vii) Talathi	C	35
		(viii) Post Group C Grade 4	C	12
		(ix) Peon	D	13
		(x) Guard	D	1
3	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	(i) Agriculture Assistant	C	71
4	Finance Department	(i) Assistant Commissioner of State Taxes	A	7
		(ii) State Tax Inspector	B	13
		(iii) Account Clerk	C	2
		(iv) Junior Accountant	C	1
		(v) Tax Assistant	C	20
5	Rural Development Department	(i) Deputy Chief Executive Officer/Block Development Officer	A	7
		(ii) Assistant Block Development Officer	B	5
		(iii) Senior Assistant (Accounts)	C	1
		(iv) Health Worker (Male)	C	4
		(v) Gram Sevak	C	2
		(vi) Contractual Gram Sevak	C	5
		(vii) Health Worker (Female)	C	20

SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(viii) Junior Engineer Micro Irrigation	C	1
		(ix) Assistant Civil Engineer	C	15
		(x) Junior Civil Engineer (Irrigation)	C	1
		(xi) Junior Assistant (Rural Water Supply)	C	1
		(xii) Livestock Supervisor	C	4
		(xiii) Junior Assistant (Accounts)	C	1
		(xiv) Pharmacist	C	4
		(xv) Junior Assistant (Mantra)	C	1
		(xvi) Extention Officer (Agriculture)	C	1
		(xvii) Supervisor (Female)	C	1
		(xviii) Peon	D	25
6	Urban Development Department	(i) Veterinary Officer	A	2
		(ii) Associate Professor (Obstetric and Gynaecologist)	A	1
		(iii) Assistant Professor (Anesthesiologist)	A	1
		(iv) Junior Engineer (Civil)	B	2
		(v) Sub - Engineer (Civil)	B	2
		(vi) Sub - Engineer (Mechanic & Electric)	B	1
		(vii) Birth Registration Clerk / Death Registration Clerk/ Notice Clerk	C	9
		(viii) Sectional Engineer	B	1
		(ix) Junior Engineer	C	1
		(x) Junior Engineer (Signaling & Telecommunication) II	C	1
		(xi) Junior Engineer (Store)	C	1
		(xii) Station Controller	C	3
		(xiii) Safety Supervisor II	C	1
		(xiv) Technician Civil II	C	1

## SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(xv) Technician (Emergency & Maintenance)	C	1
		(xvi) Technician (Emergency & Maintenance) II	C	2
		(xvii) Technician I	C	1
		(xviii) Technician (Signaling & Telecommunication) II	C	9
		(xix) Technician II	C	16
		(xx) Helper	D	2
7	Indutries, Energy and Labour Department	(i) Industries Deputy Director (Technical)	A	2
		(ii) Industries Officer	B	12
	MIDC	(iii) Executive Engineer	A	1
		(iv) Deputy Engineer		4
		(v) Executive Engineer (Civil)	B	1
		(vi) Deputy Engineer (Mechanic & Electric)	B	1
		(vii) Assistant	B	3
	MAHAJENCO	(viii) Technical-III	C	85
	MAHADISCOM	(ix) Additional Executive Engineer (Civil)	Pay Group 1	2
		(x) Additional Executive Engineer (Distribution)	Pay Group 1	6
		(xi) Deputy Executive Engineer (Distribution)	Pay Group 2	7
		(xii) Deputy Executive Engineer (Civil)	Pay Group 2	1
		(xiii) Assistant Engineer (Civil)	Pay Group 2	6
		(xiv) Junior Engineer (Civil)	Pay Group 3	3
		(xv) Assistant (Electric)	Pay Group 4	582

SCHEDULE-Contd.

(1)	(2)	(3)	(4)	(5)
		(xvi) Graduate Engineer Trainee(Civil)	B	4
		(xvii) Diploma Engineer Trainee (Distribution)	C	46
		(xviii) Diploma Engineer Trainee (Civil)	C	3
		(xix) Diploma Engineer Trainee (Distribution) (Internal Notification)	C	5
		(xx) Upkendra Sahayyak	C	301
8	Tribal Development Department	(i) Superintendent (Female)	C	1
		(ii) Assistant Project Officer/ Statistics Officer/ Administrative Officer/ Search Officer/ Home/ Registrar	B	4
9	Public Works Department	(i) Civil Engineering Assistant	B	3
		(ii) Junior Civil Engineer	B	2
		(iii) Junior Clerk	C	3
		(iv) Junior Clerk-Typist	C	3
		(v) Driver	C	1
		(vi) Khansama	D	2
		(vii) Mileman	D	6
		(viii) Watchman	D	2
		(ix) Peon	D	3
10	Home Department	(i) Deputy Superintendent of Police/ Assistant Commissioner of Police	A	12
		(ii) Assistant Regional Transport Officer	B	2
	State Excise	(iii) Assistant Commissioner	B	1
		(iv) Deputy Superintendent	B	5
		(v) Sub Inspector	C	3
11	School Education Department	(i) Deputy Education Officer	A	4
12	Medical Education and Drugs Department	(i) Senior Clerk	C	1
		Total		1553.". .

## STATEMENT OF OBJECTS AND REASONS

The Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022 (Mah. XLV of 2022) provides for creation of supernumerary posts in the cadre of civil services and posts of the Government, Government Departments and offices or authorities subordinate thereto and to appoint candidates selected and recommended by the selection authorities, on or before the 9<sup>th</sup> September 2020 on the Supernumerary Posts mentioned in the Schedule.

2. Certain candidates, who were selected by the selection authorities and whose names were recommended to the Government or Government Departments and offices or authorities subordinate thereto, on or before the 9<sup>th</sup> September 2020 in the cadre of civil services and posts, could not be covered under the said Act as the posts of such candidates are not included in the Schedule of the said Act. The Government, therefore, considers it expedient to create additional supernumerary posts for the said candidates by amending the Schedule of the Maharashtra Creation of Supernumerary Posts and Appointment of Selected Candidates Act, 2022, suitably.

3. The Bill seeks to achieve the above objectives.

Nagpur,

Dated the 23<sup>rd</sup> December, 2022.

EKNATH SHINDE,

Chief Minister.

FINANCIAL MEMORANDUM

Clause 2 of the Bill provides for amendment of Schedule of the Maharashtra Creation of Supernumerary Posts and Appointment of Seclected Candidates Act, 2022. It proposes to add certain posts of the cadre of Civil Services and posts. The Bill would involve recurring expenditure of rupees 5.40 crores every year approximately to be met from the Consolidated Fund of the State on its enactment as an Act of the State Legislature.